

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

R.P.(Cr1.) No. 219/2022 in T.C.(Cr1.) No. 4/2018

[Arising out of impugned judgment and order dated 27-07-2022 in T.C.(Cr1.) No. 4/2018 passed by the Supreme Court of India]

KARTI P. CHIDAMBARAM

Petitioner(s)

VERSUS

THE DIRECTORATE OF ENFORCEMENT

Respondent(s)

(IA No. 236202/2024 - APPLICATION FOR PERMISSION
IA No. 132322/2023 - INTERVENTION APPLICATION
IA No. 155744/2022 - INTERVENTION APPLICATION
IA No. 236204/2024 - INTERVENTION APPLICATION
IA No. 216651/2023 - INTERVENTION APPLICATION
IA No. 203499/2023 - INTERVENTION APPLICATION
IA No. 219096/2023 - INTERVENTION/IMPLEADMENT
IA No. 207021/2023 - INTERVENTION/IMPLEADMENT
IA No. 118401/2022 - ORAL HEARING
IA No. 118398/2022 - STAY APPLICATION)

WITH

W.P.(Cr1.) No. 89/2021 (X)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 20229/2021
FOR EXEMPTION FROM FILING O.T. ON IA 20231/2021
FOR APPLICATION FOR PERMISSION ON IA 211691/2024
IA No. 211691/2024 - APPLICATION FOR PERMISSION
IA No. 20229/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 20231/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 34279/2022 (X)

(IA No. 161411/2022 - APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT

IA No. 161406/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION
IA No. 161413/2022 - EX-PARTE STAY)

Diary No(s). 34877/2022 (X)

(IA No. 163797/2022 - APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT

IA No. 163795/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION
IA No. 163796/2022 - EX-PARTE STAY)

Diary No(s). 34885/2022 (X)

(IA No. 163833/2022 - APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT

IA No. 163830/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION
IA No. 163832/2022 - EX-PARTE STAY)

Diary No(s). 35030/2022 (X)

(IA No. 164681/2022 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 164684/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 164678/2022 - EX-PARTE STAY)

Diary No(s). 40509/2022 (X)

(IA No. 194730/2022 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 194729/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 194731/2022 - EX-PARTE STAY)

Diary No(s). 40514/2022 (X)

(FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 194769/2022

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 194770/2022

FOR EX-PARTE STAY ON IA 194773/2022

IA No. 194770/2022 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 194769/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 194773/2022 - EX-PARTE STAY)

Diary No(s). 38605/2023 (X)

(IA No. 191724/2023 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 191736/2023 - STAY APPLICATION)

Date : 06-03-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :

Mr. Vikram Chaudhri, Sr. Adv.

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Ms. Arveen Sekhon, Adv.

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Mr. Prateek Gupta, Adv.

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Mr. Reshul Mittra, Adv.

For Respondent(s) :

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Ms. Surbhi Soni, Adv.
Ms. Shaswati Parhi, Adv.
Ms. Aditi Tripathi, Adv.
Mr. Aniket Chauhaan, Adv.

Ms. Mehaak Jaggi , AOR

Mr. S.borgohain, Adv.
Ms. Farhat Jahan Rehmani, AOR

Mr. Atif Inam, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 07.05.2025.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR